

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008/11115 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, ²² 22 November, 2024.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2024/756-59 Dated 18.11.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh has been granted **granting of 3 (three) days casual leave from 20.11.2024 to 22.11.2024, along with station leave permission, from 22.11.2024 to 25.11.2024.** The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008/11116-11117 /A, dated , 22-11-24

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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